

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA

STARRED QUESTION NO. : 376

TO BE ANSWERED ON THE 30th March 2026

INSPECTION OF FUEL CONTROL SWITCH IN FLIGHTS

376. SHRI C. VE. SHANMUGAM

Will the Minister of CIVIL AVIATION be pleased to state:-

(a) whether it is a fact that Government has directed all airline operators to complete inspection of the locking mechanism of the fuel control switch on their fleet;

(b) if so, the details thereof;

(c) whether the airline operators have complied with these directives; and

(d) if so, the details thereof and if not, the reasons therefor?

ANSWER

Minister of CIVIL AVIATION (Shri Kinjarapu Rammohan Naidu)

(a) to (d): A statement is laid on the table of house.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (D) IN RESPECT OF RAJYA SABHA STARRED QUESTION NO. 376 FOR REPLY ON 30.03.2026 REGARDING "INSPECTION OF FUEL CONTROL SWITCH IN FLIGHTS" BY SHRI C. VE. SHANMUGAM

(a) to (d): In July 2025, Directorate General of Civil Aviation (DGCA) issued an order mandating all applicable operators to inspect the locking mechanism of the fuel control switch on the Boeing fleet of aircraft in the country as per Special Airworthiness Information Bulletin (SAIB) NM-18-33 issued by Federal Aviation Administration (FAA). Airlines operators have carried out the required inspections and all aircraft found satisfactory for operation.
